

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT NO. IV,
NEW DELHI**

**ITEM No. 128
Appeal No. 1206/252/ND/2018**

Under Section: 252

In the matter of:

Nextgen Bhumi states Pvt. Ltd	...	Appellant
Vs		
ROC	...	Respondent

Order delivered on 29.01.2020

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

**MR. HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant	:	
For the ROC	:	Mr. M. Yadubhushana Rao, AROC
For the IT	:	Mr. Tushar Gupta, Sr. St. counsel Mr. Sumit Kumar Mishra, Adv.

ORDER

Learned counsel for the appellant requests for short adjournment.

Reply of ROC is on record. List on 04.03.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(INA MALHOTRA)
MEMBER (JUDICIAL)**

